

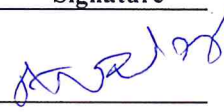
NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

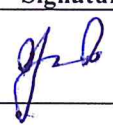
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.22/241/HDB/2017
NAME OF THE COMPANY	Pioneer Phosphates Private Limited
NAME OF THE PETITIONER(S)	Tandava Krishna Udaya Sankar Lolla & another
NAME OF THE RESPONDENT(S)	Sri Prudhvi Raj Rameti & (6) others
UNDER SECTION	241 -242

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A Nagaraj Kumar	Adv	+99630 33314	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
for S.V.S. Chowdhary	Adv	9395320879	

Heard Mr.A.Nagaraj Kumar, learned counsel for the Petitioner and Mr.S.V.S.Chowdhary, learned counsel for the Respondent.

Post the case on 29.11.2017.



Member (Technical)



Member (Judicial)